

Serial No. of Order	Date of Order	Order with Signature	Office note as to action (if any) taken on order	
8	28.7.94	<u>M.A. 379/94 read with O.A. 206/94</u>	<p>It was mentioned by Mr. Akhaya Mishra, learned Additional Standing Counsel that Shri Amarendra Kandi has since been posted as temporary status Group-D in the Archaeological Museum at Konark, and that the orders initially passed by the Superintending Archaeologist, Bhubaneswar, have subsequently been ratified by a covering order issued by the Superintending Archaeologist, Calcutta. Thus the grievance of the petitioner contained in the original application has been settled. There is thus nothing further to adjudicate in the matter. The case is closed and disposed of accordingly. Misc. Application No. 379/94 is also accordingly disposed of.</p> <p>Send a copy of this order to the opposite parties and a copy of the order be made available to the counsel for both sides.</p> <p style="text-align: right;"><i>W. S. N.</i> MEMBER (ADMINISTRATIVE)</p>	<p>A copy of order dt. 28.7.94 may be sent to all of by post and the same may be given to both the parties.</p> <p style="text-align: right;">W. S. N. S.O.C. 178/94</p>